

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

WESTERN ZONE BENCH, PUNE

I.A. No. 38 / 2026

IN

APPEAL NO. 01 / 2026

IN THE MATTER OF:

Abhishek Vikas Gondane

... Appellant

v.

The State Environment Impact Assessment Authority,

Maharashtra & Ors.

... Respondents

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1.		Reply Affidavit by SEIAA	
2.	1	Copy of the letter showing transfer of Environment Clearances from DMO Bhandara to successful bidders.	

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Date: 25.02.2026

Adv. Aniruddha S Kulkarni

Standing Counsel,

Environment and Climate Change Department

Government of Maharashtra

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE**

I.A. No. 38 / 2026

IN

APPEAL NO. 01 / 2026

Abhishek Vikas Gondane

... Appellant

v/s.

The State Environment Impact Assessment Authority,
Maharashtra & Ors.

... Respondents

**REPLY AFFIDAVIT BY RESPONDENT NO. 1,
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT
AUTHORITY (SEIAA)**

I, Dattatray Suryakant Bhalerao, working as Scientist I & Deputy Secretary,
Environment and Climate Change Department, Government of Maharashtra do
hereby state on solemn affirmation as under -

I am well conversant with the facts of the present case and I am competent to swear
this Affidavit based upon the records available with this office.





1. It is submitted that at the very outset this respondent denies each averment made in the present application which is contrary to and inconsistent with the averments made and the facts stated in the present reply. It is submitted that nothing stated in the application may be deemed to have been admitted by this respondent unless and until the same has been admitted by the respondent.
2. The Present Appeal seeks to challenge the Environment Clearance ("EC") dated 16.12.2025 granted by SEIAA for undertaking sand mining at Pathari Sand Ghat over and extent of 2.38 Hectares at Chulbandh River Bed, Adjoining Gut No. 470, 471,/1, Village Pathari, Tehsil Lakhani, District Bhandara, Maharashtra.
3. The present Appellant has filed around 09 appeals along with other two individuals challenging a total of 26 Environment Clearances granted to sand ghats in the district Bhandara. The present Appellant has filed Appeal Nos. 01, 02, 04, 09, 16, 20, 21, 23, 30 of the year 2026. I reserve the right to file a reply to each individual appeal if required to do so and I even undertake to produce all records of each important document on behalf of the Environment and Climate Department, Govt of Maharashtra.





4. The Appellant has filed the present application seeking preponment of the hearing of the Appeals mentioned above to any earlier date than 13.03.2026 and in the interregnum the grant of ad-interim ex-parte stay on the operation of the environment clearance given to the project proponent.

5. The impugned EC has been transferred by SEIAA from DMO Bhandara to the successful bidders. The said transfer is upon the application for transfer of EC submitted on PARIVESH portal. The transferee (successful bidder) has not been made party respondent to the present proceeding. The present appeal suffers from non-joinder of necessary parties. Without giving a due hearing to the said necessary party, prayer of maintenance of status quo and ex parte order cannot be granted in the present appeal. Copy of letters showing transfer is collectively attached as **ANNEXURE-1 (Collectively)**.

6. The process of transfer of ECs has been done by following the provisions of EIA notifications and successive amendments thereto. There is no illegality in the said process, and the DMO and the successful bidders are well within their rights to do sand mining and other allied activities as permitted by the impugned ECs. No

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court or tribunal had restrained the transfer. Therefore, it is wrong for the applicant to say that “*where no interim relief has been granted by this Hon’ble Tribunal in the present Appeals, the mine operators have gone on a rampage to undertake sand mining.*”

7. It is submitted that these appeals have not been filed in the interest of the environment rather they have been filed with the intention for proliferation of illegal sand mining. If stay is granted as prayed for by the Appellant then it will cause illegal sand mining in the district of Bhandara which is more harmful to the environment and therefore the balance of convenience lies in the favour of government authorities and successful bidders in whose names the ECs have been transferred and without hearing them no order of status quo or stay may be granted.

8. SEIAA grants EC based on the information and documents provided by the PP. SEIAA, while grant of the impugned EC, has followed the procedure as given under the EIA Notification, 2006 and as per the circulars, notifications, guidelines, office memorandums, issued by the MoEF&CC from time to time. Irreparable loss





to the environment will be caused if stay is granted on the operation of the impugned ECs.

9. In light of the above averments, this respondent craves leave to file any additional reply as and when required and prays that the present application may kindly be rejected. It is respectfully prayed that the Environment Department shall abide by any orders and directions issued by the Hon'ble Tribunal.

Whatever is stated above is true and correct to the best of my knowledge, ability and belief and I affirm it to be true.

Mumbai :

Date : 25 FEB 2026

Dattatray Suryakant Bhalerao
Scientist-I & Deputy Secretary,
Environment & CC Department,
Government of Maharashtra



VERIFICATION

I, Dattatray Suryakant Bhalerao, Scientist-I & Deputy Secretary, Environment and Climate Change Department, Government of Maharashtra, having my office address 15th Floor, New Administrative Building, Hutatma Rajguru Chowk, Madam Cama Road, Mantralaya, Mumbai-400032. do hereby verify and declare that the statements made in the aforesaid paras are true and correct to the best of my knowledge and information and I believe the same to be true and that no material is has been concealed therefrom.

Solemnly affirmed on this 25th day of February, 2026 at Mumbai.

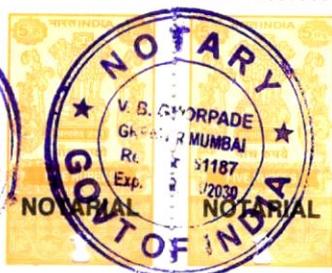
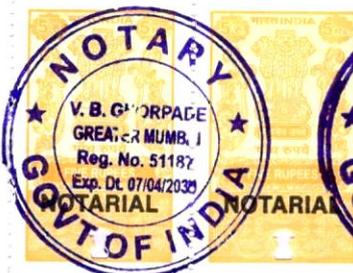


Dattatray Suryakant Bhalerao
Scientist-I & Deputy Secretary,
Environment & CC Department,
Government of Maharashtra

BEFORE ME

ADV. V. B. GHORPADE
ADVOCATE & NOTARY,
GOVT OF INDIA
Reg. No. 51187

NOTED & REGISTERED
Sr. No. 783 Page No. 045
Dated 25 FEB 2026





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ANNEXURE-1 (Colly)

File No.: SIA/MH/MIN/564722/2026

Government of India

Ministry of Environment, Forest and Climate Change

(Issued by the State Environment Impact Assessment Authority (SEIAA),
MAHARASHTRA)



Dated 27/01/2026



To,

ruchir kumar agrawal
sachin rambhau wadhve
House No. 613 & 614, Shiv Narayan Bhavan, P.S. Agrawal Marg, Santra Market, Nagpur, Maharashtra,
Pin code 440018, Nagpur, NAGPUR, MAHARASHTRA, 440018
tenders@rsandeshgroup.com

Subject: Grant of Transfer of EC to the project under the provision of the EIA Notification 2006 and as amended thereof regarding.

Sir/Madam,

This is in reference to your application submitted to SEIAA vide proposal number SIA/MH/MIN/564722/2026 dated 08/01/2026 for grant of transfer of EC to the project under the provision of para 11 of the EIA Notification 2006-and as amended thereof.

2. The particulars of the proposal are as below :

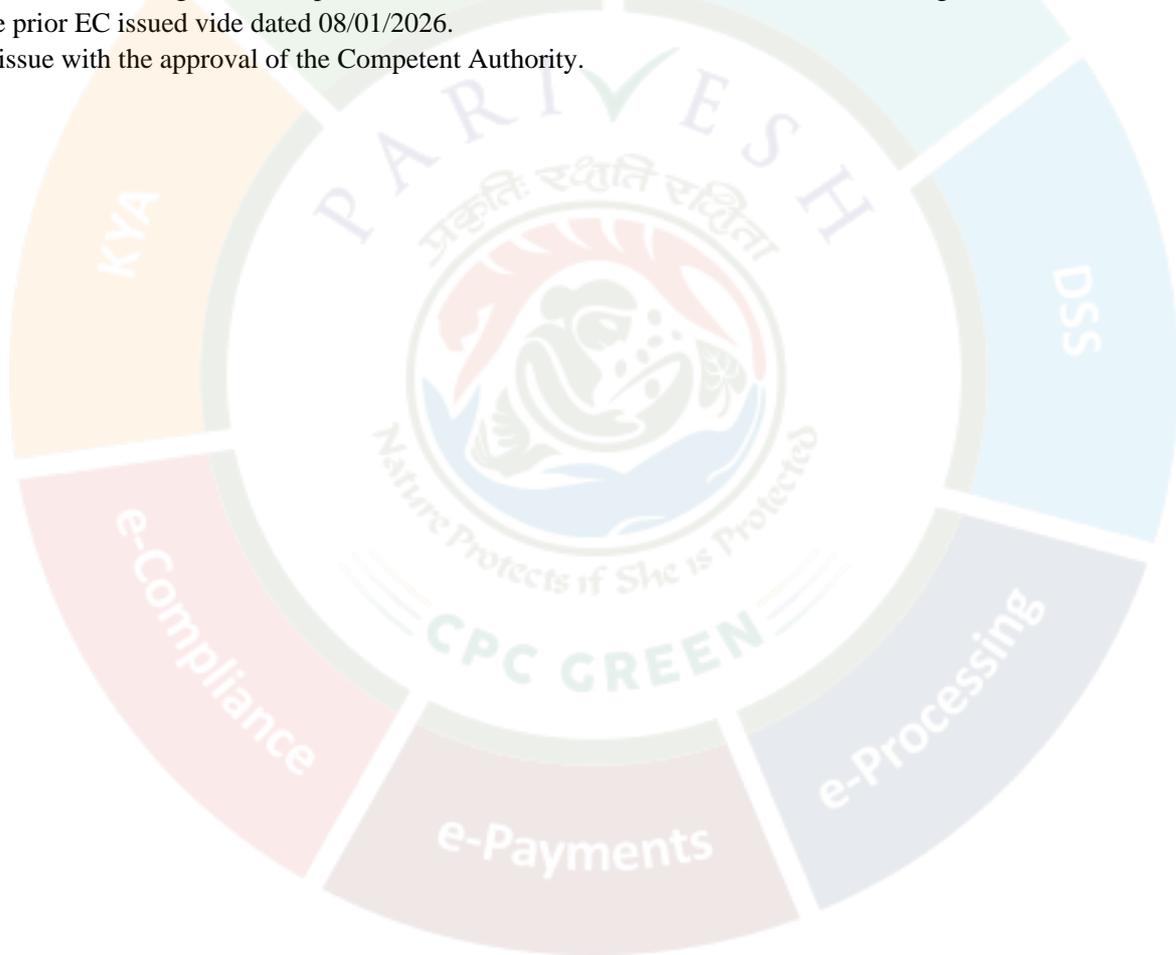
- | | |
|--|---|
| (i) EC Identification No. | EC26C0107MH5195582T |
| (ii) File No. | SIA/MH/MIN/564722/2026 |
| (iii) Clearance Type | Transfer of EC |
| (iv) Category | B2 |
| (v) Schedule No./ Project Activity | 1(a) Mining of minerals
Transfer of Environment Clearance for Bhojapur Sand Ghat over an extent of 4.9 ha at Wainganga River Bed Adjoining Gut No. 222, 226, 227, 230, 231, 232, 245, Village Bhojapur, Tehsil Pauni, District Bhandara, Maharashtra to M/s R Sandesh Infravision Pvt Ltd. |
| (vii) Name of Project | |
| (viii) Location of Project (District, State) | BHANDARA, MAHARASHTRA |
| (ix) Issuing Authority | SEIAA |
| (x) EC Date | 27/01/2026
ruchir kumar agrawal, House No. 613 & 614, Shiv Narayan Bhavan, P.S. Agrawal Marg, Santra Market, Nagpur, Maharashtra, Pin code 440018, Nagpur, 484, 27, 440018 |
| (xi) Details of Transferee | |

(xii) Details of Transferor

sachin rambhau wadhve, District Mining Office,
Office of the District Collector,
Bhandara, Bhandara, 471, 27, 441904

Plot/Survey Khasra Nos.: Adjoining Gut No. 222, 226, 227, 230, 231, 232, 245,

3. In view of the particulars given in the Para 1 above, the project proposal interalia including Form-7 were submitted to the SEIAA under the provision of Para 11 of the EIA notification 2006 and its subsequent amendments. Details in Form 7 can be accessed on PARIVESH portal by scanning the QR Code above.
4. The SEIAA has examined the requisite information/documents required for transfer of EC in accordance with the provisions contained in the Environment Impact Assessment (EIA) Notification, 2006 & further amendments thereto and hereby accords Transfer of EC dated to ruchir kumar agrawal under the provisions of EIA Notification, 2006 and as amended thereof subject to compliance of EC conditions issued vide EC letter dated 08/01/2026.
5. The Ministry may revoke or suspend the clearance, if implementation of any of the EC conditions is not satisfactory. The Ministry reserves the right to stipulate additional conditions, if found necessary.
6. The PP is under obligation to implement commitments made in the Environment Management Plan, which forms part of the prior EC issued vide dated 08/01/2026.
7. This issue with the approval of the Competent Authority.



STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY

No.SIA/MH/MIN/Sand Ghat/2026
Environment & Climate
Change Department,
Room No. 217, 2nd Floor,
Mantralaya, Mumbai- 400032.

To,
M/s R Sandesh Infravision Pvt Ltd

Sub: Transfer of Environmental Clearance from DMO Bhandara to M/s R Sandesh Infravision Pvt Ltd for Sand Ghats in Bhandara District

Ref:

1. Applications for transfer of EC submitted on PARIVESH Portal 2.0.
2. Original EC letters issued to previous holders.

This has references to online applications in prescribed Form-7 and other documents for seeking transfer of Environmental Clearance (EC) for the projects mentioned below:

Sr. No.	Sand Ghat Name	Proposal No.	Earlier EC Letter No.	Earlier EC dated	Transferor	Transferee
1	Kothurna	SIA/MH/MIN/564494/2026	SIA/MH/MIN/559268/2025	12.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd.
2	Juni Takli	SIA/MH/MIN/564496/2026	SIA/MH/MIN/559234/2025	16.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
3	Mandvi	SIA/MH/MIN/564498/2026	SIA/MH/MIN/559270/2025	12.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
4	Wadegaon (Rithi)	SIA/MH/MIN/564500/2026	SIA/MH/MIN/559276/2025	12.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
5	Gudegaon	SIA/MH/MIN/564530/2026	SIA/MH/MIN/559207/2025	16.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
6	Itgaon	SIA/MH/MIN/564546/2026	SIA/MH/MIN/559210/2025	16.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
7	Junona	SIA/MH/MIN/564554/2026	SIA/MH/MIN/559215/2025	16.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
8	Junona 2	SIA/MH/MIN/564562/2026	SIA/MH/MIN/559222/2025	16.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
9	Khaksi	SIA/MH/MIN/564569/2026	SIA/MH/MIN/559228/2025	16.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
10	Khatkheda 1	SIA/MH/MIN/564578/2026	SIA/MH/MIN/559230/2025	16.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd

11	Kodurli	SIA/MH/MIN/ 564583/2026	SIA/MH/MIN/ 559236/2025	13.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
12	Kurza	SIA/MH/MIN/ 564587/2026	SIA/MH/MIN/ 559245/2025	12.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
13	Mangli 1	SIA/MH/MIN/ 564594/2026	SIA/MH/MIN/ 559246/2025	12.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
14	Pauni 1	SIA/MH/MIN/ 564598/2026	SIA/MH/MIN/ 559252/2025	12.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
15	Pauni 2	SIA/MH/MIN/ 564609/2026	SIA/MH/MIN/ 559253/2025	12.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
16	Kapilapuri -2	SIA/MH/MIN/ 564615/2026	SIA/MH/MIN/ 559256/2025	12.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
17	Shivnala	SIA/MH/MIN/ 564626/2026	SIA/MH/MIN/ 559255/2025	12.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
18	Walani 1	SIA/MH/MIN/ 564635/2026	SIA/MH/MIN/ 559281/2025	12.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
19	Walani 2	SIA/MH/MIN/ 564639/2026	SIA/MH/MIN/ 559283/2025	12.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
20	Yenoda	SIA/MH/MIN/ 564699/2026	SIA/MH/MIN/ 559287/2025	12.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
21	Vilam	SIA/MH/MIN/ 564707/2026	SIA/MH/MIN/ 559257/2025	12.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
22	Bhojapur	SIA/MH/MIN/ 564722/2026	SIA/MH/MIN/ 559193/2025	16.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd
23	Dhanori	SIA/MH/MIN/ 564732/2026	SIA/MH/MIN/ 559194/2025	16.12.2025	DMO Bhandara	M/s R Sandesh Infravision Pvt Ltd

You have submitted the following documents in support of your applications:

- i. LOI issued by Transferor (i.e. DMO Bhandara)
- ii. Consent letter from Transferor. (i.e. DMO Bhandara)
- iii. Undertaking by Transferee (i.e. M/s R Sandesh Infravision Pvt Ltd.) regarding acceptance of the terms and conditions of the earlier EC letter.

SEIAA noted the above facts and decided to transfer the Environmental Clearance from DMO Bhandara mentioned above to the respective transferee (successful bidder) i.e. M/s R Sandesh Infravision Pvt Ltd. This letter shall be read with the respective EC letters issued earlier. All other terms and conditions mentioned in the original EC letters shall remain the same.


 Jayashree Bhoj
 (Member Secretary, SEIAA)



सत्यमेव जयते

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File No.: SIA/MH/MIN/564842/2026

Government of India

Ministry of Environment, Forest and Climate Change

(Issued by the State Environment Impact Assessment Authority (SEIAA),
MAHARASHTRA)



Dated 29/01/2026



To,

Mr Sachin Virendra Agrawal
sachin rambhau wadhve District Mining officer , Bhandara
S/A , KADIR COMPLEX ,GUL PETROLIUM,,WANI, Wani, YAVATMAL, MAHARASHTRA,
445304
abcarrriersand2025@gmail.com

Subject:

Grant of Transfer of EC to the project under the provision of the EIA Notification 2006 and as amended thereof regarding.

Sir/Madam,

This is in reference to your application submitted to SEIAA vide proposal number SIA/MH/MIN/564842/2026 dated 09/01/2026 for grant of transfer of EC to the project under the provision of para 11 of the EIA Notification 2006-and as amended thereof.

2. The particulars of the proposal are as below :

- | | |
|--|--|
| (i) EC Identification No. | EC26C0107MH5946873T |
| (ii) File No. | SIA/MH/MIN/564842/2026 |
| (iii) Clearance Type | Transfer of EC |
| (iv) Category | B2 |
| (v) Schedule No./ Project Activity | 1(a) Mining of minerals
Transfer of EC of Watekar Sand Ghat over an extent of 2.4 ha. at Chulband River Bed Adjoining Gut No. 10, Village Watekar, Tehsil Sakoli, District Bhandara,in name of M/s A B Carriers Dynamics Private Limited , Director Mr. Sachin V. Agrawal |
| (vii) Name of Project | |
| (viii) Location of Project (District, State) | BHANDARA, MAHARASHTRA |
| (ix) Issuing Authority | SEIAA |
| (x) EC Date | 29/01/2026 |
| (xi) Details of Transferee | A B CARRIERS DYNAMICS PRIVATE LIMITED, S/A , KADIR COMPLEX ,GUL PETROLIUM,,WANI,Wani,500,27,445304 |
| (xii) Details of Transferor | sachin rambhau wadhve District Mining officer , |

Plot/Survey Khasra Nos.: Adjoining Gut No. 10

3. In view of the particulars given in the Para 1 above, the project proposal interalia including Form-7 were submitted to the SEIAA under the provision of Para 11 of the EIA notification 2006 and its subsequent amendments. Details in Form 7 can be accessed on PARIVESH portal by scanning the QR Code above.
4. The SEIAA has examined the requisite information/documents required for transfer of EC in accordance with the provisions contained in the Environment Impact Assessment (EIA) Notification, 2006 & further amendments thereto and hereby accords Transfer of EC dated to A B CARRIERS DYNAMICS PRIVATE LIMITED under the provisions of EIA Notification, 2006 and as amended thereof subject to compliance of EC conditions issued vide EC letter dated 09/01/2026.
5. The Ministry may revoke or suspend the clearance, if implementation of any of the EC conditions is not satisfactory. The Ministry reserves the right to stipulate additional conditions, if found necessary.
6. The PP is under obligation to implement commitments made in the Environment Management Plan, which forms part of the prior EC issued vide dated 09/01/2026.
7. This issue with the approval of the Competent Authority.



STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY

No. SIA/MH/MIN/Sand Ghat/2026
Environment & Climate
Change Department,
Room No. 217, 2nd Floor,
Mantralaya, Mumbai- 400032.

To,
M/s A B Carriers Dynamics Private Limited,
Director Mr. Sachin V. Agrawal
District Bhandara

Sub: Transfer of Environmental Clearance from DMO Bhandara to M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal for Sand Ghats in Bhandara District.

Ref:

1. Applications for transfer of EC submitted on PARIVESH Portal 2.0.
2. Original EC letters issued to previous holders.

This has references to online applications in prescribed Form-7 and other documents for seeking transfer of Environmental Clearance (EC) for the projects mentioned below:

Sr. No	Sand Ghat Name	Proposal No.	Earlier EC Letter No.	Earlier EC dated	Transfer or	Transferee
1	Parsodi (Amrai)	SIA/MH/MIN/564863/2026	EC25C0107MH5882750N	12.12.2025	DMO Bhandara	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
2	Bhagadi 2	SIA/MH/MIN/565138/2026	EC25C0107MH5622731N	12.12.2025	DMO Bhandara	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
3	Dhamapuri	SIA/MH/MIN/565132/2026	EC25C0107MH5163096N	12.12.2025	DMO Bhandara	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
4	Gavralla 1	SIA/MH/MIN/564938/2026	EC25C0107MH5840191N	12.12.2025	DMO Bhandara	M/s A B Carriers Dynamics Private

		26			a	Limited, Director Mr. Sachin V. Agrawal
5	Gavralla 2	SIA/MH/MI N/564942/20 26	EC25C0107MH5 424104N	12.12.2025	DMO Bhandar a	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
6	Irali Dambi	SIA/MH/MI N/564925/20 26	EC25C0107MH5 316500N	12.12.2025	DMO Bhandar a	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
7	Itan	SIA/MH/MI N/564967/20 26	EC25C0107MH5 899508N	12.12.2025	DMO Bhandar a	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
8	Jambhali	SIA/MH/MI N/564870/20 26	EC25C0107MH5 646350N	16.12.2025	DMO Bhandar a	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
9	Khandala	SIA/MH/MI N/564852/20 26	EC25C0107MH5 208754N	16.12.2025	DMO Bhandar a	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
10	Kocchi	SIA/MH/MI N/565135/20 26	EC25C0107MH5 800520N	12.12.2025	DMO Bhandar a	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
11	Parsodi (Madeghat)	SIA/MH/MI N/564859/20 26	EC25C0107MH5 734242N	12.12.2025	DMO Bhandar a	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
12	Mahalgaon	SIA/MH/MI N/564868/20 26	EC25C0107MH5 469935N	16.12.2025	DMO Bhandar a	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
13	Marhegaon	SIA/MH/MI N/564874/20 26	EC25C0107MH5 510990N	16.12.2025	DMO Bhandar a	M/s A B Carriers Dynamics Private Limited, Director

						Mr. Sachin V. Agrawal
14	Moharna 1	SIA/MH/MIN/564932/2026	EC25C0107MH5325371N	12.12.2025	DMO Bhandara	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
15	Nanded 1	SIA/MH/MIN/564931/2026	EC25C0107MH5957022N	12.12.2025	DMO Bhandara	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
16	Narwaha 1	SIA/MH/MIN/564902/2026	EC25C0107MH5510990N	16.12.2025	DMO Bhandara	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
17	Narwaha 2	SIA/MH/MIN/564908/2026	EC25C0107MH5510990N	16.12.2025	DMO Bhandara	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
18	Nyaharwani	SIA/MH/MIN/564871/2026	EC25C0107MH5868027N	13.12.2025	DMO Bhandara	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
19	Parsodi (Powartoli)	SIA/MH/MIN/564866/2026	EC25C0107MH5335232N	12.12.2025	DMO Bhandara	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
20	Salebardi	SIA/MH/MIN/564847/2026	EC25C0107MH5686780N	12.12.2025	DMO Bhandara	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
21	Sasra	SIA/MH/MIN/564848/2026	EC25C0107MH5838286N	12.12.2025	DMO Bhandara	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
22	Wattekar	SIA/MH/MIN/564842/2026	EC25C0107MH5921952N	12.12.2025	DMO Bhandara	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal

						Agrawal
23	Wakal	SIA/MH/MI N/564887/20 26	EC25C0107MH5 694564N	12.12.2025	DMO Bhandar a	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
24	Vihirgaon	SIA/MH/MI N/564893/20 26	EC25C0107MH5 955975N	13.12.2025	DMO Bhandar a	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
25	Adjoining Gut No. 476, 478, 489, 487	SIA/MH/MI N/564911/20 26	EC25C0107MH5 379867N	12.12.2025	DMO Bhandar a	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
26	Barvha	SIA/MH/MI N/565254/20 26	EC25C0107MH5 771711N	12.12.2025	DMO Bhandar a	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
27	Moharna 2	SIA/MH/MI N/564921/20 26	EC25C0107MH5 920316N	12.12.2025	DMO Bhandar a	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
28	Tembhari	SIA/MH/MI N/564958/20 26	EC25C0107MH5 838097N	12.12.2025	DMO Bhandar a	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
29	Donad	SIA/MH/MI N/564918/20 26	EC25C0107MH5 163096N	12.12.2025	DMO Bhandar a	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
30	Bhagadi 1	SIA/MH/MI N/564917/20 26	EC25C0107MH5 549378N	12.12.2025	DMO Bhandar a	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
31	Dandegaon	SIA/MH/MI N/564970/20 26	EC25C0107MH5 702549N	12.12.2025	DMO Bhandar a	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal

32	Gavrara 3	SIA/MH/MI N/564952/20 26	EC25C0107MH5 319852N	12.12.2025	DMO Bhandar a	M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal
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You have submitted the following documents in support of your applications:

- i. LOI issued by Transferor (i.e. DMO Bhandara)
- ii. Consent letter from Transferor. (i.e. DMO Bhandara)
- iii. Undertaking by Transferee (i.e. M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal) regarding acceptance of the terms and conditions of the earlier EC letter.

SEIAA noted the above facts and decided to transfer the Environmental Clearance from DMO Bhandara mentioned above to the respective transferee (successful bidder) i.e M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal. This letter shall be read with the respective EC letters issued earlier. All other terms and conditions mentioned in the original EC letters shall remain the same.


 Jayashree Bhoj
 (Member Secretary, SEIAA)



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File No.: SIA/MH/MIN/565856/2026

Government of India

Ministry of Environment, Forest and Climate Change

(Issued by the State Environment Impact Assessment Authority (SEIAA),
MAHARASHTRA)



Dated 04/02/2026



To,

Anoj kumar Agarwala
DMO BHANDARA
Land park, near Ramdaspath Nagpur maharashtra, NAGPUR, MAHARASHTRA, 440010
anujkumaragarwal63@gmail.com

Subject: Grant of Transfer of EC to the project under the provision of the EIA Notification 2006 and as amended thereof regarding.

Sir/Madam,

This is in reference to your application submitted to SEIAA vide proposal number SIA/MH/MIN/565856/2026 dated 17/01/2026 for grant of transfer of EC to the project under the provision of para 11 of the EIA Notification 2006-and as amended thereof.

2. The particulars of the proposal are as below :

(i) EC Identification No.	EC26C0107MH5611252T
(ii) File No.	SIA/MH/MIN/565856/2026
(iii) Clearance Type	Transfer of EC
(iv) Category	B2
(v) Schedule No./ Project Activity	1(a) Mining of minerals Transfer of Environmental Clearance Koshti Sand Ghat over an extent of 3.0 ha. at Wainganga River Bed Adjoining Gut No. 291, 294, 295, 330, Village Koshti, Tehsil Tumsar, District Bhandara, Maharashtra by M/s. Anoj kumar Agarwala
(vii) Name of Project	BHANDARA, MAHARASHTRA
(viii) Location of Project (District, State)	SEIAA
(ix) Issuing Authority	04/02/2026
(x) EC Date	M/S ANOJ KUMAR AGARWALA, Land park, near Ramdaspath Nagpur maharashtra,NAGPUR,484,27,440010
(xi) Details of Transferee	DMO BHANDARA, District Collector, Bhandara,District Collector, Bhandara,471,27,441904
(xii) Details of Transferor	

Plot/Survey Khasra Nos.:

3. In view of the particulars given in the Para 1 above, the project proposal interalia including Form-7 were submitted to the SEIAA under the provision of Para 11 of the EIA notification 2006 and its subsequent amendments. Details in Form 7 can be accessed on PARIVESH portal by scanning the QR Code above.
4. The SEIAA has examined the requisite information/documents required for transfer of EC in accordance with the provisions contained in the Environment Impact Assessment (EIA) Notification, 2006 & further amendments thereto and hereby accords Transfer of EC dated to M/S ANOJ KUMAR AGARWALA under the provisions of EIA Notification, 2006 and as amended thereof subject to compliance of EC conditions issued vide EC letter dated 17/01/2026.
5. The Ministry may revoke or suspend the clearance, if implementation of any of the EC conditions is not satisfactory. The Ministry reserves the right to stipulate additional conditions, if found necessary.
6. The PP is under obligation to implement commitments made in the Environment Management Plan, which forms part of the prior EC issued vide dated 17/01/2026.
7. This issue with the approval of the Competent Authority.



STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY

No.SIA/MH/MIN/Sand Ghat/2026
Environment & Climate
Change Department,
Room No. 217, 2nd Floor,
Mantralaya, Mumbai- 400032.

To,
M/s. Anoj kumar Agarwala

Sub: Transfer of Environmental Clearance from DMO Bhandara to M/s. Anoj kumar Agarwala
for Sand Ghats in Bhandara District

Ref:

1. Applications for transfer of EC submitted on PARIVESH Portal 2.0.
2. Original EC letters issued to previous holders.

This has references to online applications in prescribed Form-7 and other documents for seeking transfer of Environmental Clearance (EC) for the projects mentioned below:

Sr. No	Sand Ghat Name	Proposal No.	Earlier EC Letter No.	Earlier EC dated	Transferor	Transferee
1	Chandmara 1	SIA/MH/MIN/ 565782/2026	SIA/MH/MIN/ 559888/2025	11.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
2	Lobhi 3	SIA/MH/MIN/ 565778/2026	SIA/MH/MIN/ 559561/2025	11.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
3	Lobhi 2	SIA/MH/MIN/ 565762/2026	SIA/MH/MIN/ 559533/2025	11.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
4	Lobhi 1	SIA/MH/MIN/ 565756/2026	SIA/MH/MIN/ 559456/2025	11.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
5	Dongri Buzurg 2	SIA/MH/MIN/ 565747/2026	SIA/MH/MIN/ 559450/2025	11.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
6	Chikhali 2	SIA/MH/MIN/ 565713/2026	SIA/MH/MIN/ 559442/2025	11.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
7	Chikhali 1	SIA/MH/MIN/ 565712/2026	SIA/MH/MIN/ 559485/2025	11.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
8	Betala (Ghatkuroda)	SIA/MH/MIN/ 565711/2026	SIA/MH/MIN/ 559299/2025	12.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
9	Nilaj Bu 2	SIA/MH/MIN/ 565709/2026	SIA/MH/MIN/ 559323/2025	12.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
10	Nilaj Bu 1	SIA/MH/MIN/ 565708/2026	SIA/MH/MIN/ 559323/2025	12.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala

11	Betala North	SIA/MH/MIN/ 565707/2026	SIA/MH/MIN/ 559890/2025	12.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
12	Betala South	SIA/MH/MIN/ 565706/2026	SIA/MH/MIN/ 559289/2025	12.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
13	Mohgaon Devi	SIA/MH/MIN/ 565705/2026	SIA/MH/MIN/ 559328/2025	12.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
14	Nilaj Khu	SIA/MH/MIN/ 565703/2026	SIA/MH/MIN/ 559328/2025	12.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
15	Devhada Kh.	SIA/MH/MIN/ 565700/2026	SIA/MH/MIN/ 559889/2025	12.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
16	Kanhalgaon	SIA/MH/MIN/ 565697/2026	SIA/MH/MIN/ 559305/2025	12.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
17	Mundhari Bu.	SIA/MH/MIN/ 565694/2026	SIA/MH/MIN/ 559308/2025	12.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
18	Mundhri Khu	SIA/MH/MIN/ 565692/2026	SIA/MH/MIN/ 559316/2025	12.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
19	Dhiwarwada 1	SIA/MH/MIN/ 565688/2026	SIA/MH/MIN/ 559290/2025	12.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
20	Chandmara 2	SIA/MH/MIN/ 565812/2026	SIA/MH/MIN/ 559452/2025	11.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
21	Aashti Aanjan Vihri 1	SIA/MH/MIN/ 565821/2026	SIA/MH/MIN/ 559410/2025	12.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
22	Aashti Aanjan Vihri 2	SIA/MH/MIN/ 565824/2026	SIA/MH/MIN/ 559417/2025	12.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
23	Dhutera 1	SIA/MH/MIN/ 565826/2026	SIA/MH/MIN/ 559488/2025	11.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
24	Dhutera 2	SIA/MH/MIN/ 565828/2026	SIA/MH/MIN/ 559497/2025	11.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
25	Dhutera 3	SIA/MH/MIN/ 565829/2026	SIA/MH/MIN/ 559508/2025	11.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
26	Kavlewada 1	SIA/MH/MIN/ 565832/2026	SIA/MH/MIN/ 559416/2025	12.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
27	Kavlewada 2	SIA/MH/MIN/ 565833/2026	SIA/MH/MIN/ 559412/2025	12.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
28	Kavlewada 3	SIA/MH/MIN/ 565836/2026	SIA/MH/MIN/ 559432/2025	12.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
29	Bamhani	SIA/MH/MIN/ 565857/2026	SIA/MH/MIN/ 559423/2025	11.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
30	Koshti	SIA/MH/MIN/ 565856/2026	SIA/MH/MIN/ 559446/2025	10.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
31	Tamaswadi	SIA/MH/MIN/ 565855/2026	SIA/MH/MIN/ 559580/2025	10.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
32	Panjra Re	SIA/MH/MIN/ 565854/2026	SIA/MH/MIN/ 559602/2025	10.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala

33	Umarwada	SIA/MH/MIN/ 565853/2026	SIA/MH/MIN/ 559594/2025	10.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
34	Chargaon	SIA/MH/MIN/ 565852/2026	SIA/MH/MIN/ 559445/2025	11.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
35	Warpindkepar	SIA/MH/MIN/ 565851/2026	SIA/MH/MIN/ 559571/2025	10.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
36	Sukli de	SIA/MH/MIN/ 565849/2026	SIA/MH/MIN/ 559567/2025	10.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
37	Mandvi 2	SIA/MH/MIN/ 565847/2026	SIA/MH/MIN/ 559601/2025	11.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
38	Mandvi 1	SIA/MH/MIN/ 565844/2026	SIA/MH/MIN/ 559573/2025	11.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
39	Sondya 3	SIA/MH/MIN/ 565842/2026	SIA/MH/MIN/ 559626/2025	10.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
40	Sondya 2	SIA/MH/MIN/ 565841/2026	SIA/MH/MIN/ 559606/2025	10.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
41	Sondya 1	SIA/MH/MIN/ 565838/2026	SIA/MH/MIN/ 559604/2025	10.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala
42	Dongri Buzurg 1	SIA/MH/MIN/ 565714/2026	SIA/MH/MIN/ 559442/2025	11.12.2025	DMO Bhandara	M/s. Anoj kumar Agarwala

You have submitted the following documents in support of your applications:

- i. LOI issued by Transferor (i.e. DMO Bhandara)
- ii. Consent letter from Transferor. (i.e. DMO Bhandara)
- iii. Undertaking by Transferee (i.e. M/s. Anoj kumar Agarwala.) regarding acceptance of the terms and conditions of the earlier EC letter.

SEIAA noted the above facts and decided to transfer the Environmental Clearance from DMO Bhandara mentioned above to the respective transferee (successful bidder) i.e. M/s. Anoj kumar Agarwala. This letter shall be read with the respective EC letters issued earlier. All other terms and conditions mentioned in the original EC letters shall remain the same.



(Member Secretary, SEIAA)





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File No.: SIA/MH/MIN/564914/2026

Government of India

Ministry of Environment, Forest and Climate Change

(Issued by the State Environment Impact Assessment Authority (SEIAA),
MAHARASHTRA)



Dated 30/01/2026



To,

Mr Sachin Virendra Agrawal
sachin rambhau wadhve District Mining officer , Bhandara
S/A , KADIR COMPLEX ,GUL PETROLIUM,,WANI, Wani, BHANDARA, MAHARASHTRA,
445304
abcarrriersand2025@gmail.com

Subject:

Grant of Transfer of EC to the project under the provision of the EIA Notification 2006 and as amended thereof regarding.

Sir/Madam,

This is in reference to your application submitted to SEIAA vide proposal number SIA/MH/MIN/564914/2026 dated 09/01/2026 for grant of transfer of EC to the project under the provision of para 11 of the EIA Notification 2006-and as amended thereof.

2. The particulars of the proposal are as below :

(i) EC Identification No.	EC26C0107MH5970347T
(ii) File No.	SIA/MH/MIN/564914/2026
(iii) Clearance Type	Transfer of EC
(iv) Category	B2
(v) Schedule No./ Project Activity	1(a) Mining of minerals Transfer of EC of Kholmara Sand Ghat over an extent of 3.6 ha. at Chulbandh River Bed Adjoining Gut No. 125, 124, 117, 116, 113, 163, Village Kholmara, Tehsil Lakhandur, District Bhandara, Qty-12721, in name of M/s A B Carriers Dynamics Private Limited , Director Mr. Sachin V. Agrawal
(vii) Name of Project	BHANDARA, MAHARASHTRA
(viii) Location of Project (District, State)	SEIAA
(ix) Issuing Authority	SEIAA
(x) EC Date	30/01/2026
(xi) Details of Transferee	A B CARRIERS DYNAMICS PRIVATE LIMITED, S/A , KADIR COMPLEX ,GUL PETROLIUM,,WANI,Wani,500,27,445304
(xii) Details of Transferor	sachin rambhau wadhve District Mining officer ,

Plot/Survey Khasra Nos.: Adjoining Gut No. 125, 124, 117, 116, 113, 163

3. In view of the particulars given in the Para 1 above, the project proposal interalia including Form-7 were submitted to the SEIAA under the provision of Para 11 of the EIA notification 2006 and its subsequent amendments. Details in Form 7 can be accessed on PARIVESH portal by scanning the QR Code above.
4. The SEIAA has examined the requisite information/documents required for transfer of EC in accordance with the provisions contained in the Environment Impact Assessment (EIA) Notification, 2006 & further amendments thereto and hereby accords Transfer of EC dated to A B CARRIERS DYNAMICS PRIVATE LIMITED under the provisions of EIA Notification, 2006 and as amended thereof subject to compliance of EC conditions issued vide EC letter dated 09/01/2026.
5. The Ministry may revoke or suspend the clearance, if implementation of any of the EC conditions is not satisfactory. The Ministry reserves the right to stipulate additional conditions, if found necessary.
6. The PP is under obligation to implement commitments made in the Environment Management Plan, which forms part of the prior EC issued vide dated 09/01/2026.
7. This issue with the approval of the Competent Authority.



STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY

No. **SIA/MH/MIN/564914/2026**
Environment & Climate
Change Department,
Room No. 217, 2nd Floor,
Mantralaya, Mumbai- 400032.

To,
M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal,
District Bhandara.

Sub: Transfer of EC of Kholmara Sand Ghat over an extent of 3.6 ha. at Chulbandh River Bed Adjoining Gut No. 125, 124, 117, 116, 113, 163, Village Kholmara, Tehsil Lakhandur, District Bhandara, Qty-12721, in name of M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal.

Ref : 1. Your application for transfer of EC- **SIA/MH/MIN/564914/2026**
2. EC Identification no. EC25C0107MH5953752N dated 12.12.2025

1. This has reference to your online application vide proposal No. **SIA/MH/MIN/564914/2026** in prescribed Form -7 and other documents for seeking transfer of Environmental Clearance (EC) of the project mentioned in the subject.
2. Environment Clearance was granted to District Mining Officer Bhandara vide EC25C0107MH5953752N dated 12.12.2025 for Kholmara Sand Ghat. Now, you have applied for transfer of EC dated 12.12.2025 as you have obtained the sand ghat under consideration through auction.
3. You have submitted following documents in support of your application for transfer of EC-
 - i. Consent letter from DMO dated 08.01.2026
 - ii. Undertaking by transferee (i.e M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal) regarding acceptance of the terms and conditions of the EC letter dated 09.01.2026
 - iii. LOI issued by Transferor (i.e. District Mining Officer Bhandara) dated 05.01.2026
4. SEIAA noted the above facts and decided to transfer of EC dated 12.12.2025 from District Mining Officer Bhandara to successive bidder M/s A B Carriers Dynamics Private Limited, Director Mr. Sachin V. Agrawal.
5. This letter shall be read with the EC letter dated 12.12.2025.
6. All the other terms and conditions mentioned in the EC letter dated 12.12.2025 shall remain the same.


Jayashree Bhoj
(Member Secretary, SEIAA)

Signed by
Jayashree Shrikant Bhoj
Date: 31-01-2026 13:07:14
Reason: Verified and
signed